

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.57 of 2009

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

**M/s Century Rayon, a Division of Century Textile & Inds. Ltd. Appellant (s)
Versus**

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Anjali Chandurkar, Proxy Counsel

Counsel for the Respondent(s) : Mr. R. Sasiprabhu for
Mr. Suresh Gupta (Amicus Curiae)

ORDER

As agreed by the learned counsel for the parties, post the
matter on **17.03.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Surekha/balbir